COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

Appeal No. 239 of 2015,
Appeal No. 240 of 2015 & IA 393 of 2015,
Appeal No. 241 of 2015 & IA 394 of 2015
Appeal No. 203 of 2015

Dated: 25th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Appeal Nos. 239 of 2015, 240 of 2015 & 241 of 2015

Indian Wind Power Association .... Appellant(s)
Vs.
Tamil Nadu Generation & Distribution Corp. Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. G. Umapathy
Mr. S. Vallinayagam

Appeal No. 203 of 2015

TANTRANSCO Ltd. & Ors. .... Appellant(s)
Vs.
M/s. Indian Wind Power Association & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. G. Umapathy
Mr. S.Vallinayagam

Counsel for the Respondent (s) : Ms. Raveena Dhamija
Mr. Apoorva Misra for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on ***01.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt